

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1454
TO BE ANSWERED ON 09.03.2017**

REC LOAN TO AP DISCOMS

1454. SHRI Y.S. AVINASH REDDY:

Will the Minister of POWER

be pleased to state:

- (a) **whether the Rural Electrification Corporation has sanctioned a loan of Rupees 60 thousand crore to Andhra Pradesh Electricity Distribution Companies under Rural Electrification projects; and**
- (b) **if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : As on 28.2.2017, Rural Electrification Corporation Limited (REC) has sanctioned loan to Andhra Pradesh distribution companies during current financial year as under :

APSPDCL: Rs.881.23 crore

APEPDCL: Rs.112.59 crore

In addition to above, REC has signed a Memorandum of Understanding (MoU) with Andhra Pradesh DISCOMs on 27th January, 2017 for financial assistance of Rs.10,000 crore during the next five years for implementation of various development projects .
